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ITEM NO.22

COURT NO. R-2

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).4702/2006

(From the judgement and order dated 27/07/2005 in WP No. 1337/2001
& ON No. 48853/2000 of The HIGH COURT OF UTTARANCHAL AT NAINITAL)

U.P. STATE SUGAR CORP. LTD.

Petitioner(s)

VERSUS

NIRAJ KUMAR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 09/11/2006 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Vinay Garg,Adv.

For Respondent(s)

Mr. Satyajit A. Desai, Adv.
Mr. Amol Suryawanshi, Adv.
Mr. Venkateswara Rao Anumolu,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent may file counter affidavit before 12.12.2006.

List the matter on 12.12.2006.

(S.G.SHAH)

Registrar